

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2171
ANSWERED ON:04.08.2000
EXPORT PROCESSING ZONES
T. GOVINDAN

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of main functions of the Export Processing Zones (EPZs) in the country;
- (b) whether this organisation has made considerable contribution to exporting entrepreneurs; and
- (c) if so, the level up to which the services of EPZs availed by the exporters?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN)

(a) to (b) The Export Processing Zones (EPZs), set up as enclaves separated from the Domestic Tariff Area by fiscal barriers, are intended to provide an internationally competitive duty free environment for export production at low cost. There are seven EPZs in the country set up by the Government in Kandla (Gujarat), Santa Cruz, Mumbai (Maharashtra), Noida (Uttar Pradesh), Madras (Tamil Nadu), Cochin (Kerala), Falta (West Bengal) and Visakhapatnam (Andhra Pradesh). The main function of the Zone is to provide single window clearance for exports. In each EPZ, basic infrastructure is provided such as developed land for construction of factory shed, standard design factory (SDF) buildings with ready built industrial sheds, roads, power, water supply and drainage are provided. Custom clearance is arranged within the Zone at no extra cost. Provision is also made for locating banking and post office and other services like clearing agents. Exports from the Zones in 1999-2000 were Rs.6673.97 Crores.

(c): As on 31.3.2000, 716 units were in operation in seven EPZs.